

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-11-2020

Ramchandran Y.N.

...Petitioner

v/s.

State of Goa and another

...Respondents

None for the petitioner.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the respondents.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 30th June,2020

P.C.:

Shri G. Nagvenkar, learned Additional Public Prosecutor seeks time to take appropriate instructions. Time granted.

2. Stands over on 07/07/2020.

NUTAN D. SARDESSAI,J.

mv